

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:572  
ANSWERED ON:27.02.2013  
AADHAAR ENROLMENTS  
Viswanathan Shri P.

**Will the Minister of PLANNING be pleased to state:**

- (a) the total number of Aadhaar enrolments till date state-wise;
- (b) the total number of UID centre, State-wise and the expenditure incurred by each centre;
- (c) the target given to each centre and the actual enrolments made by them and the steps being taken by the Government to meet the targets;
- (d) whether the data collection has been stopped in any state by the agencies;
- (e) if so, the reasons therefor;
- (f) whether any foreign agencies are involved in the data collection, if so, the details of these agencies; and
- (g) the safeguards regarding the confidentiality of the data collected by these centres?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

- (a) 27,41,09,826 Aadhaar Numbers have been generated upto 31.01.2013. State-wise details are at Annexure-I
- (b) & (c) The UIDAI has been mandated to enrol 60 crore residents in 18 States/UTs by 2014 (Annexure-II). The remaining 17 States/UTs will be covered by Registrar General of India (RGI) under the NPR process. State-wise total number of UID Centres is at Annexure-III. Enrolments under the Aadhaar project are carried out in partnership with various State/UT Governments/Financial Institutions/India Posts etc as Registrars. It is the responsibility of the Registrars to deploy Enrolment Agencies, who set up Enrolment Centres and make upfront investments for the enrolment kits. UIDAI does not incur any expenditure on setting up UID Enrolment Centre. UIDAI reimburses the Registrars only on successful generation of an Aadhaar against enrolment.
- (d) No, Madam.
- (e) Does not arise in view of (d) above.
- (f) No, Madam.
- (g) UIDAI has put in place procedures/processes for enrolment in accordance with the recommendations of Demographic Data Standards & Verification Process Committee Report and the Biometrics Standards Committee Report. In addition, a number of processes have been put in place to ensure that the data collected by UIDAI is not accessed in any unauthorized manner. These include encryption of data at source, immediately on completion of enrolment; transfer of data to the data centre in encrypted and zipped format which is tamper proof; putting standard security infrastructure such as virtual providers, firewalls and intrusion prevention system in place and limiting physical access to UIDAI infrastructure and data to authorized personnel only. UIDAI has also issued data protection and security guidelines for Registrars, Enrolment Agencies, Logistics Service Providers, UIDAI Employees, Authentication User Agencies, and Data Centre Service Providers.